

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI RASHEED MASOOD): (a) to (e) The Government have issued orders on 13-8-90 appointing a one-man Enquiry Committee to enquire into the allegations of financial mis-management, administrative irregularities and technical failure on the part of Director, Central Council for Research in Ayurveda and Siddha, New Delhi. The Enquiry Committee has been asked to submit its report to the President of the Council within a period of three months. Terms of reference of the Enquiry Committee are:—

(a) to look the complaints with reference to the records of the council, and evidence of witnesses, if necessary;

(b) to examine the complaints and to give its findings about the veracity or otherwise of the complaints;

(c) to find out if with reference to the complaints, Director has misused his official powers; and

(d) to assess if the powers exercised by Director were detrimental to the Council's interests, aims and objectives.

(f) No, Sir.

**Representations from Central Leprosy Teaching and Research Institute Employees Association**

2887. SHRIMATI SARALA MAHESHWARI: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government have received a memorandum dated 23-7-1990 from Central Leprosy Teaching and Research Institute Employees' Association, Tamil Nadu;

(b) if so, what are the demands put forth in the Memorandum;

(c) whether it is a fact that the demands are pending since long in spite of many representations made by the Association for their settlement;

(d) whether Government have taken any steps to settle the demands; and

(e) if so, what are the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI RASHEED MASOOD): (a) Yes, Sir.

(b) The demands and the action thereon are placed at Annexure. [See Appendix CLV Annexure No. 68]

(c) No, Sir.

(d) and (e) Yes, Sir. As given in Annexure mentioned above.

**Proposal to increase coal production in Bihar**

2098. SHRI CHATURANAN MISHRA: Will the Minister of ENERGY be pleased to state:

(a) whether there is any proposal under Government's consideration for increasing coal production in Bihar for setting up captive Power Plant;

(b) if so, what are the details thereof; and

(c) whether Bihar Government has sent any proposals in this regard?

THE MINISTER OF ENERGY WITH ADDITIONAL CHARGE OF THE MINISTRY OF CIVIL AVIATION (SHRI ARIF MOHD. KHAN): (a) to (c) The Chief Minister of Bihar presented a Memorandum to the Prime Minister in July, 1990. In this Memorandum, the Chief Minister, among other issues, has suggested setting up of Captive Power Plants for coalfields in Bihar during 8th Plan. Earlier, considering the perennial shortage of power in Eastern region, there was a proposal for setting up of a 600 MW dedicated Power Plant at Mukunda (Jharia Coalfields). After interaction with the concerned Departments in Government and detailed deliberations on the subject it was observed that with the